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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/2016
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 4 others
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) KRISHNA SRINIVASAN.
KARTHIKIRAM MOHANI.
for S. RAMASUBRAMANIAM.
& ASSOCIATES.

Counsel for
R2 - R6

Kartz

2) Archana for
Thiriyambale Kannan

Counsel for
Petitioners



ORDER

Ms Archana, representing counsel for petitioners present. Shri Krishna Srinivasan, counsel for R2 to R6 present. Time extended at their request for submitting final arguments. Put up on 15.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)